

REGISTRAR COURT. 2

SECTION IV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Civil Appeal No(s). 458/2009

V.K.SHARMA

Appellant(s)

VERSUS

KARAM SINGH PALNE & ORS.

Respondent(s)

WITH

C.A. No. 459/2009

Date : 20/09/2016 These appeals were called on for hearing today.

For Appellant(s)

Ms. Niharika Ahluwalia,Adv.
Mr. Sudhir Walia,Adv.
Mr. Abhishek Atrey,Adv.

Mr. Ashok K. Mahajan,Adv.

For Respondent(s)

Mr. Ajay Pal,Adv.
Mr. Arun K. Sinha,Adv.
Mr. Ashok K. Mahajan,Adv.
Mrs. Anil Katiyar,Adv.
Mr. S. K. Sabharwal,Adv.
Ms. Binu Tamta,Adv.

Mr. Puneet Varshney,Adv.
Mr. Sanjay Jhanwar,Adv.
Ms. S. Janani,Adv.

Mr. Bimal Roy Jad,Adv.

Ms. Laxmi Shashtri,Adv.
Ms. Anil Katiyar,Adv.

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 458/2009

Ld. Counsel for the parties have already filed the statement of case. Viewed thus, the matter shall be processed for listing before the Hon'ble Court under the rules.

C.A. No. 459/2009

File not received.

List again on 28.10.2016.

(M V RAMESH)
Registrar

MG